

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 235 of 2014 & 236 of 2014

Dated : 29th October, 2015

In the matter of:

Appeal No. 235 of 2014

BSES Rajdhani Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza &
Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. A.K. Datta &
Mr. Saurav Gandhi
Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-1

Appeal No. 236 of 2014

BSES Yamuna Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza &
Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. A.K. Datta &
Mr. Saurav Gandhi
Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-1

ORDER

Bench not assembled today.

This batch of Appeals is posted for hearing on **9th December, 2015.**

(Court Master)

rkt